A John John

Declaration of Assets and Liabilities

Year 2021-22

I, SAROJKI	DMA	<i>R</i> , son/	dau	ghter/wife of	MADAI	VCHOUD	HARY
agad	years,	belonging I	to .	BIHRLEC	GISLAT.	IVEAS	SEMBLY
service and presently work	king as	OFFICE	E.F.	7TTEDA	N.T.	£64.6214214244444	
give herein below the deta	ils of th	e assets (imn	nove	able, movable	e, bank bala	nce, etc.) o	Ť
myself, my spouse and dep	endants	**:					

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

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St.	Description	Self	Spouse Name(S)	Dependent-1	Dependent-2 Name	Dependant-3 Etc. Name PRHTIK	05PB4
(1)		10000/=		SWATI	MADRU	PRATIK	HUMAR
(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	A/c 5B2	12		-		2011111
(011)	Bonds, Debentures and Shares in companies	_		_	-		
(IV)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc.	L'IC SUM 200000/=				~	
(v)	Motor Vehicles (details of make, etc.)	HERO-HA BR-33R 7416				The state of the s	
(vi)		10gm GOLD 49500/=	-			_	
(vii)	Other assets, such as values of claims / interests	_					

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

^{*} Dependant here means a person substantially dependent on the income of the employee.

B. <u>Details of Immovable assets</u>
[Note: Properties in Joint ownership indicating the extent of Joint ownership will also have to be indicated?

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2	Dependant-
(0)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	JOINT FAMILY		name	Name	Etc. Name
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value					
	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Colored Townson				
	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					The state of the s
	Others (such as Interest in property)		_		_	

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues;[Note : Please give separate details for each item)

No.	Description .	Mame & eddress of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	100000/=SBIB.VM	75,344
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

	Parameter		
	(d) dues to departments dealing with telephones	-	
	(e) dues to departments dealing with government transport (including aircraft and heliconters)		Page 1
	(f) Other dues, if any		
(b)	(I) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Mumber (PAN)]	2021-22 EBSPK3430F	
	(II) Wealth Tax (Also Indicate the assessment year upto which Wealth Tax return filed.)		
	(III) Sales Tax (Only in case of proprietary business)		
	(iv) Property Tax		

GPF/CPF/PRAN No. 110185358460 (M/F) BIHAR LEGISLATIVE ASSEMBLY (Full Name e.g. 8 A.S. Other Administrative Service, B.S.S.- Bihar Secretariat Service etc.)

SAMASTIPUR I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Sazod Hy Name of Employee: SAROJKUMAR Place: PATNA Designation: OFFICE ATTENDANT Date: 03/02/22 Department: B:L:A

Note:

Home District

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.